

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 126/Confdl./2016
II-2-2/2002 (Pt. II)

Bilaspur, dated the 03 March, 2016

The following District Judge (Selection Grade), as specified in Column No. (2) of the table below, are hereby appointed to the category of District Judge (Super Time Scale) in the Pay-Scale of Rs. 70290-1540-76450 from the date mentioned in Column No. (3): -

TABLE

S.No.	Name of Judicial Officer with present designation	Date of appointment to the category of District Judge (Super Time Scale)
(1)	(2)	(3)
1.	Shri Satish Kumar Singh, District & Sessions Judge, Bastar (Jagdalpur)	03-03-2016
2.	Shri Ganpat Rao, District & Sessions Judge, Janjgir-Champa	03-03-2016
3.	Smt. Rajni Dube, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur	03-03-2016
4.	Shri Neelam Chand Sankhla, District & Sessions Judge, Durg	03-03-2016
5.	Shri Naresh Kumar Chandrawanshi, District & Sessions Judge, Surguja (Ambikapur)	03-03-2016
6.	Shri Ravi Shankar Sharma, Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur	03-03-2016
7.	Shri Deepak Kumar Tiwari, District & Sessions Judge, Rajnandgaon	03-03-2016
8.	Shri Radhakishan Agrawal, President, District Consumer Disputes Redressal Forum, Raipur	03-03-2016
9.	Shri Nirmal Minj, District & Sessions Judge, Dakshin Bastar (Dantewara)	03-03-2016
10.	Shri Syriel Xess, II Additional Principal Judge, Family Court, Raipur	03-03-2016

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

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Endt. No. 127 /Confdl./2016 Bilaspur, dated the 03 March, 2016
II-2-2/2002 (Pt. II)

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
12. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
13. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Raipur for information.
14.
 - (a) Shri Satish Kumar Singh, District & Sessions Judge, Jagdalpur,
 - (b) Shri Ganpat Rao, District & Sessions Judge, Janjgir-Champa,
 - (c) Smt. Rajni Dube, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur,
 - (d) Shri Neelam Chand Sankhla, District & Sessions Judge, Durg,
 - (e) Shri Naresh Kumar Chandrawanshi, District & Sessions Judge, Ambikapur,
 - (f) Shri Ravi Shankar Sharma, Registrar (I. & E.), High Court of Chhattisgarh, Bilaspur,
 - (g) Shri Deepak Kumar Tiwari, District & Sessions Judge, Rajnandgaon,
 - (h) Shri Radhakishan Agrawal, President, District Consumer Disputes Redressal Forum, Raipur,
 - (i) Shri Nirmal Minj, District & Sessions Judge, Dakshin Bastar (Dantewara),
 - (j) Shri Sypriel Xess, II Additional Principal Judge, Family Court, Raipur, for information.
15. District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
16. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.

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17. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
20. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
21. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
22. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
23. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
25. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL